

National Company Law Tribunal

Allahabad Bench

CP NO. 76/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

NAME OF THE COMPANY: Lokesh Tiwari vs Roc & OIA

SECTION OF THE COMPANIES ACT/I & B CODE: 241/242 of the Companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Manoj Dhuriya	Proxy for Mr. S.F. Ahmed	Petitioner	Manoj
2.	Shanti Agarwal Shanti Srivastava	PCS	Respondent	Shanti

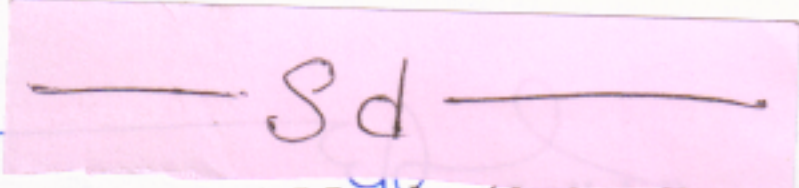
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Parties are represented by their counsel / PCS. At the request of the parties, the matter is further adjourned for argument on 27th November, 2017.

The matter be listed on 27th November, 2017.

Date: 06/11/2017

Typed by
Jyoti


H.P. Chaturvedi, Member (Judicial)